

17

**STANDING COMMITTEE ON FINANCE
(2024-25)**

EIGHTEENTH LOK SABHA

MINISTRY OF PLANNING

[Action taken by the Government on the Observations/Recommendations contained in the Fourth Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Planning]

SEVENTEENTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

July, 2025/ Sravana, 1947 (Saka)

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(EIGHTEENTH LOK SABHA)

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[Action taken by the Government on the Observations/Recommendations contained in the Fourth Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Planning]

Presented to Lok Sabha on 31 July, 2025

Laid in Rajya Sabha on 31 July, 2025



**LOK SABHA SECRETARIAT
NEW DELHI**

July, 2025/ Sravana, 1947 (Saka)

CONTENT		
REPORT		
Composition of the Committee		(iv)
Introduction		(v)
PART-I NARRATION-ANALYSIS		
		Page No.
Chapter - I	Report	1
Chapter - II	Observations/Recommendations which have been accepted by the Government	6
Chapter- III	Observations/Recommendations which the Committee do not desire to pursue in view of the Government's replies	14
Chapter- IV	Observations/Recommendations in respect of which replies of the Government have not been accepted by the Committee	15
Chapter- V	Observations/Recommendations in respect of which final replies of the Government is still awaited	16
ANNEXURE		
	Minutes of the Sitting of the Committee held on 29.07.2025	17
APPENDIX		
	Analysis of action taken by the Government on the Observations/Recommendations contained in the Fourth Report (Eighteenth Lok Sabha) of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Planning.	20

COMPOSITION OF STANDING COMMITTEE ON FINANCE (2024-25)

Shri Bhartruhari Mahtab - Chairperson

MEMBERS

LOK SABHA

2. Shri Arun Bharti
3. Shri P. P. Chaudhary
4. Shri Lavu Sri Krishna Devarayalu
5. Shri Gaurav Gogoi
6. Shri K. Gopinath
7. Shri Suresh Kumar Kashyap
8. Shri Kishori Lal
9. Shri Harendra Singh Malik
10. Shri Chudasama Rajeshbhai Naranbhai
11. Thiru Arun Nehru
12. Shri N. K. Premachandran
13. Dr. C. M. Ramesh
14. Smt. Sandhya Ray
15. Prof. Sougata Ray
16. Shri P. V. Midhun Reddy
17. Dr. Jayanta Kumar Roy
18. Dr. K. Sudhakar
19. Shri Manish Tewari
20. Shri Balashowry Vallabhaneni
21. Shri Prabhakar Reddy Vemireddy

RAJYA SABHA

22. Shri P. Chidambaram
23. Shri Milind Murlu Deora
24. Dr. Ashok Kumar Mittal
25. Shri Yerram Venkata Subba Reddy
26. Shri S. Selvaganabathy
27. Shri Sanjay Seth
28. Dr. Dinesh Sharma
29. Smt. Darshana Singh
30. Dr. M. Thambidurai
31. Shri Pramod Tiwari

SECRETARIAT

- | | | |
|----|--------------------------|-------------------|
| 1. | Shri Gaurav Goyal | Joint Secretary |
| 2. | Shri Vinay Pradeep Barwa | Director |
| 3. | Shri Kuldeep Singh Rana | Deputy Secretary |
| 4. | Ms. Vandana | Committee Officer |

INTRODUCTION

I, the Chairperson, of the Standing Committee on Finance, having been authorised by the Committee, present this Seventeenth Report on action taken by the Government on the Observations / Recommendations contained in the Fourth Report of the Committee (Eighteenth Lok Sabha) on Demands for Grants (2024-25) of the Ministry of Planning.

2. The Fourth Report was presented to Lok Sabha / laid on the table of Rajya Sabha on 06 December, 2024. The Action Taken Notes on the Observations/Recommendations were received from the Ministry of Planning on 04 March, 2025.

3. The Committee considered and adopted this Report at their sitting held on 29 July 2025.

4. An analysis of the action taken by the Government on the recommendations contained in the Fourth Report of the Committee is given in the Appendix.

5. For facility of reference, the Observations / Recommendations of the Committee have been printed in bold in the body of the Report.

6. The Committee would also like to place on record their deep sense of appreciation for the invaluable assistance rendered to them by the officials of Lok Sabha Secretariat attached to the Committee.

New Delhi;
29 July, 2025
07 Sravana, 1947 (Saka)

Bhartruhari Mahtab
Chairperson,
Standing Committee on Finance

REPORT

CHAPTER – I

This Report of the Standing Committee on Finance deals with action taken by Government on the Observations/Recommendations contained in the Fourth Report (Eighteenth Lok Sabha) on Demands for Grants (2024-25) of the Ministry of Planning which was presented to Lok Sabha/Laid in Rajya Sabha on 16 December, 2024.

1.2 The Action Taken Notes have been received from the Government in respect of all the 7 Observations/Recommendations contained in the Report. These have been analyzed and categorized as follows:

- (i) Observations/Recommendations that have been accepted by the Government:
Recommendation No. 1, 2, 3, 4, 5, 6 and 7

(Total 07)
(Chapter- II)

- (ii) Observations/Recommendations which the Committee do not desire to pursue in view of the Government's replies:

(Total NIL)
(Chapter- III)

- (iii) Observations/Recommendations in respect of which replies of Government have not been accepted by the Committee:

(Total NIL)
(Chapter -IV)

- (iv) Observations/Recommendations in respect of which final replies by the Government are still awaited:

(Total - NIL)
(Chapter- V)

1.3 The Committee desire that the replies to the Observations/Recommendations contained in Chapter-I may be furnished to them expeditiously.

1.4 The Committee will now deal with and comment upon the action taken by the Government on some of their Observations/Recommendations.

Recommendation Serial No. 2

Atal Innovation Mission (AIM)

1.5 The Committee note that the budget allocation during FY 2024-25 towards the flagship scheme of Atal Innovation Mission are pegged at Rs.155 crore with no enhancement over the allocations of previous financial year 2023-24. The Committee further note that there had been an underutilization of the allocated budget in FY 2023-24, where the Actuals were Rs.96.82 crore only against the BE of 155 crore which is only 62.46% of the allocated budget in percentage term. The Ministry of Planning has stated that the underutilization has resulted on account of ongoing recast exercise of AIM Programme intending to give AIM a new focus and hence no fresh liability was created till the completion of the recast process. Nonetheless, the impact of recast process has evidently cascaded upon the progress of other initiatives under AIM, like network expansion of Atal Tinkering Labs (ATLs). They have informed that the current ATLs network of 10,000 labs is only able to cater to the requirements of less than 5% of Secondary and Senior Secondary Schools. In this regard, Ministry of Planning has apprised that proposal for expansion of ATL network is presently under consideration of Ministry of Education and awaiting the completion of recast of the AIM programme. The recasting exercise has affected the progress of the 0070rojects in the year 2022-23 as well. The Committee, therefore, recommend the Ministry of Planning to expedite recasting of AIM to give way for the clearance and start of other initiatives and programmes under the umbrella scheme of AIM which are facing delays on this account.

1.6 In their Action Taken Replies the Ministry of Planning have submitted as follows:-

“The Committee’s observations have been acted upon. The Cabinet, *vide* its meeting held on 25th November 2024, has approved the continuation of AIM till 31st March 2028. This approval includes the implementation of new programs and the transition of the Atal Tinkering Lab (ATL) program to the Ministry of Education (MoE). The temporary underutilization of funds during FY 2023-24 was due to this transition phase of AIM. With the Cabinet approval, AIM is expediting the implementation of initiatives approved for the next phase.”

1.7 The Committee note with satisfaction that the Cabinet, has approved the continuation of Atal Innovation Mission Programme till 31st March, 2028, with certain new initiatives to be implemented in the next phase of the AIMs Programme. The Committee also note that *modus operandi* for implementation of the AIM has

also been shifted and the Atal Tinkering Lab (ATL) programme has been transitioned from NITI Aayog to the Ministry of Education (MoE). And now the ATLS network would be laid by the Ministry of Education in collaboration with NITI Aayog. The Committee expects that now with the requisite Cabinet approval in-place, the AIM programme will pick up the much needed momentum and put a check on underutilisations of the budgetary grants in the fiscal years to follow and temporary underutilization of funds caused due to transition phase of AIM would be a thing of past.

Recommendation Serial No. 3

Atal Tinkering Labs Network

1.8 The Committee note that the Government has successfully established a huge network of 10,000 Atal Tinkering Labs (ATLs) across Indian States\UTs. The Committee would first like to commend the Ministry of Planning for the accomplishment of the ambitious target. A varied number of ATLs have been established in these States/UTs ranging from 2 in Union Territory of Ladakh straight to 1033 in State of Maharashtra. The number and network distribution of these ATLs does not appear to correspond with the area of the States\UTs. Surprisingly, in the sprawling state of Rajasthan only 511 ATLs have been established and states having considerably smaller territorial boundaries like Andhra Pradesh, Karnataka, Tamil Nadu have an impressive network of ATLs at their disposal. North Eastern States are also having comparatively scanty coverage of ATLs. The Committee further observe that the proposal for the expansion of ATLs network is currently under contemplation of the Ministry of Education. The Committee recommend that in the second phase of ATLs such disproportions must be taken care of and ATL network must cover all States/UTs evenly. The Committee also want that the Ministry of Planning must not only confine itself to the limited target of establishing ATLs, rather it must proactively go all in to remove constraints and create necessary infrastructure to facilitate the access of ATLs to all.

1.9 In their Action Taken Replies the Ministry of Planning have submitted as follows:-

“Atal Innovation Mission (AIM) appreciates the observations made regarding the distribution of Atal Tinkering Labs (ATLs) across Indian States/UTs. The variation in the number of ATLs established state-wise stems from several factors, including the number of schools applying for ATLs, regional demand for innovation infrastructure, and varying levels of readiness among schools across the state/UT to support the implementation of ATLs.

The Cabinet, vide its meeting held on 25th November 2024, has approved the continuation of AIM till 31st March 2028. This approval includes the implementation of new programs and the transition of the ATL program to the Ministry of Education (MoE) under the ATL 2.0 framework, which focuses on ATL saturation and continuous innovation. As part of this approval:

1. The Ministry of Education (MoE) will lead the saturation of ATLs across the country, ensuring equitable distribution of ATLs across all States/UTs. AIM is in discussion with MoE for integrating ATLs within the school education system, to remove constraints and create necessary infrastructure to facilitate the access of ATLs to all.

2. To keep ATLs aligned with the technological advancements and evolving education ecosystem, AIM will lead the innovation aspect of the ATL program. The focus will be on conducting pilots which will be transitioned to MoE for further scale up.

3. AIM will focus on establishing 2,500 new ATLs in Frontier Regions, including the North-East, Jammu & Kashmir, and Ladakh, to ensure better accessibility for students in these areas. AIM will develop a tailored template best suited for the region. These ATLs will eventually be transferred to MoE.”

1.10 The Committee note that the implementation of ATL 2.0 has been transitioned to the Ministry of Education (MoE) from NITI Aayog. The MoE will undertake the ‘saturation’ of ATLs as per the current template and the AIM will assist in the evolution of the existing template. The Committee also take note of the fact that as the distribution of ATL network is governed by multiple factors like number of schools applying for ATLs, regional demand for innovation infrastructure etc., the MoE will be better suited for ensuring the saturation and equitable distribution of ATLs across all States/UTs post transition. The Committee are pleased to know that AIM will now be able to focus on other aspects of the programme like developing a region specific tailored template for establishing 2,500 new ATLs in Frontier Regions of the country, including the North-East, Jammu & Kashmir, and Ladakh and alongside will conduct pilots for leading the innovation aspect for aligning ATLs with the technological advancements and evolving education ecosystem. In this regard, the Committee further note that in the Union Budget (2025-26) the Hon’ble Finance Minister has announced the establishment of 50,000 Atal Tinkering Labs (ATLs) across the country over the next five years. The Committee are hopeful and

of the opinion that the transition of establishment of ATLS to MoE will prove instrumental in achieving these milestone targets with greater efficiency and in a time bound manner.

CHAPTER II

OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

Recommendation Serial No. 1

Analysis of Budget

The Committee note that the total budget allocation of the Ministry of Planning for the year 2024-25 is Rs.837.26 crore. This comprises of an outlay of Rs. 205.26 crore for expenditure other than Centrally Sponsored and Central Sector Schemes and Rs. 632.00 crore for central Sector schemes/projects expenditure. There is only a nominal increase of 1.56% in the BE 2024-25 over BE 2023-24, which was pegged at Rs. 824.39 crore. The Committee note that actual expenditure for fiscal 2023-24 was to the tune of Rs.290.81 crore which stood at only 35.27% of the BE. The underutilization of the allocated grants has been attributed to the factors like slower pace of fund utilization under Aspirational Districts Programme/ Aspirational Blocks Programme at district level, recasting of Atal Innovation Mission and certain restrictions imposed by Ministry of Finance on creating fresh committed liabilities. The Committee are of the firm view that not all of the intervening responsible factors were unforeseeable and careful financial planning could contain the underutilization of allocated grants. The recasting of AIM was not a sudden development and could be kept in consideration well ahead while allocating funds for the scheme. Optimum resources utilization is the crucial ingredient of prudent financial planning and parking of funds in one Head may devoid other priorities of the required funds. In opinion of the Committee at RE stage Ministry must be in position to assess and estimate with greater accuracy the probable requirements of funds depending upon the pace of fund utilization and demands for budget support therefore must be closest to the actual projected requirements at RE stage. The Committee desire and recommend Ministry to be more fiscally prudent in future in allocating as well as utilising the available monetary resources.

Reply of the Government

Recommendation of the Hon'ble Committee has been noted for compliance and concerned spending authorities have been advised to seek budget allocation for their respective schemes/projects on the basis of actual requirement and surrender the unutilized funds well in advance or at RE stage so that funds may be utilized in other priorities by the Government.

[Ministry of Planning O.M. No. 18/7/2024-Parl.(Part) dated 28.02.2025]

Recommendation Serial No. 2

Atal Innovation Mission (AIM)

The Committee note that the budget allocation during FY 2024-25 towards the flagship scheme of Atal Innovation Mission are pegged at Rs.155 crore with no enhancement over the allocations of previous financial year 2023-24. The Committee further note that there had been an underutilization of the allocated budget in FY 2023-24, where the Actuals were Rs.96.82 crore only against the BE of 155 crore which is only 62.46% of the allocated budget in percentage term. The Ministry of Planning has stated that the underutilization has resulted on account of ongoing recast exercise of AIM Programme intending to give AIM a new focus and hence no fresh liability was created till the completion of the recast process. Nonetheless, the impact of recast process has evidently cascaded upon the progress of other initiatives under AIM, like network expansion of Atal Tinkering Labs (ATLs). They have informed that the current ATLs network of 10,000 labs is only able to cater to the requirements of less than 5% of Secondary and Senior Secondary Schools. In this regard, Ministry of Planning has apprised that proposal for expansion of ATL network is presently under consideration of Ministry of Education and awaiting the completion of recast of the AIM programme. The recasting exercise has affected the progress of the projects in the year 2022-23 as well. The Committee, therefore, recommend Ministry of Planning to expedite recasting of AIM to give way for the clearance and start of other initiatives and programmes under the umbrella scheme of AIM which are facing delays on this account.

Reply of the Government

The Committee's observations have been acted upon. The Cabinet, *vide* its meeting held on 25th November 2024, has approved the continuation of AIM till 31st March 2028. This approval includes the implementation of new programs and the transition of the Atal Tinkering Lab (ATL) program to the Ministry of Education (MoE). The temporary underutilization of funds during FY 2023-24 was due to this transition phase of AIM. With the Cabinet approval, AIM is expediting the implementation of initiatives approved for the next phase.

[Ministry of Planning O.M. No. 18/7/2024-Parl.(Part) dated 28.02.2025]

(For Comments of the Committee, please refer Para No.1.7 of Chapter I)

Recommendation Serial No. 3

Atal Tinkering Labs Network

The Committee note that the Government has successfully established a huge network of 10,000 Atal Tinkering Labs (ATLs) across Indian States\UTs. The Committee would first like to commend the Ministry of Planning for the accomplishment of the ambitious target. A varied number of ATLs have been established in these States/UTs ranging from 2 in Union Territory of Ladakh straight to 1033 in State of Maharashtra. The number and network distribution of these ATLs does not appear to correspond with the area of the States\UTs. Surprisingly, in the sprawling state of Rajasthan only 511 ATLs have been established and states having considerably smaller territorial boundaries like Andhra Pradesh, Karnataka, Tamil Nadu have an impressive network of ATLs at their disposal. North Eastern States are also having comparatively scanty coverage of ATLs. The Committee further observe that the proposal for the expansion of ATLs network is currently under contemplation of Ministry of Education. The Committee recommend that in the second phase of ATLs such disproportions must be taken care of and ATL network must cover all States /UTs evenly. The Committee also want that the Ministry of Planning must not only confine itself to the limited target of establishing ATLs, rather it must proactively go all in to remove constraints and create necessary infrastructure to facilitate the access of ATLs to all.

Reply of the Government

Atal Innovation Mission (AIM) appreciates the observations made regarding the distribution of Atal Tinkering Labs (ATLs) across Indian States/UTs. The variation in the number of ATLs established state-wise stems from several factors, including the number of schools applying for ATLs, regional demand for innovation infrastructure, and varying levels of readiness among schools across the state/UT to support the implementation of ATLs.

The Cabinet, vide its meeting held on 25th November 2024, has approved the continuation of AIM till 31st March 2028. This approval includes the implementation of new programs and the transition of the ATL program to the Ministry of Education (MoE) under the ATL 2.0 framework, which focuses on ATL saturation and continuous innovation. As part of this approval:

1. The Ministry of Education (MoE) will lead the saturation of ATLs across the country, ensuring equitable distribution of ATLs across all States/UTs. AIM is in discussion

with MoE for integrating ATLS within the school education system, to remove constraints and create necessary infrastructure to facilitate the access of ATLS to all.

2. To keep ATLS aligned with the technological advancements and evolving education ecosystem, AIM will lead the innovation aspect of the ATL program. The focus will be on conducting pilots which will be transitioned to MoE for further scale up.
3. AIM will focus on establishing **2,500 new ATLS in Frontier Regions**, including the North-East, Jammu & Kashmir, and Ladakh, to ensure better accessibility for students in these areas. AIM will develop a tailored template best suited for the region. These ATLS will eventually be transferred to MoE.

[Ministry of Planning O.M. No. 18/7/2024-Parl. (Part) dated 28.02.2025]

(For Comments of the Committee, please refer Para No. 1.10 of Chapter I)

Recommendation Serial No. 4

Aspirational Districts Programme (ADP)/Aspirational Blocks Programme (ABP)

The Committee note that the success of ADP/ABP in its entirety depends upon the correctness of the data relied upon to assess and rank Districts and Blocks on basis of key performance parameters. It is only through rigorous analysis of data collected in respective stages from varied sources that well performing Districts and blocks are incentivized and additional funds are allocated for other projects. The Committee note with satisfaction that NITI Aayog is presently using three stage verification strategy for collecting and ensuring the correctness of data under ADP. In case of ABP, data is being sourced directly from databases maintained by Ministries concerned. The Committee are however of the opinion that Ministry should keep evolving their tools and techniques to further improve their data collection techniques and must also employ methods like regular/random data quality checks to ensure the completeness and accuracy to establish data standards. The Committee would also recommend that regular Workshops and Seminars for the field Officers in local administrative units, working close to ground realities must be organized to inculcate and share best practices in data management. The local administrative units must also be trained to work in coordination with other Government departments/agencies to take advantage of information and knowledge database maintained by them.

Reply of the Government

The Committee's recommendations are noted. NITI Aayog will constantly engage with concerned ministries and districts to enhance data quality through regular meetings and workshops by using evolving tools and techniques.

[Ministry of Planning O.M. No. 18/7/2024-Parl.(Part) dated 28.02.2025]

Recommendation Serial No. 5

Sampoornata Abhiyaan

The Committee note that Aspirational Districts Programme (ADP)/ Aspirational Blocks Programme (ABP) has presented a data-driven approach to socio economic development of relatively underdeveloped Districts/Blocks of the country on the basis of performance in the 49 key indicators. Further, for rapid and effective development in India's most underdeveloped regions, the Government had launched a focused campaign 'Sampoornata Abhiyaan' in July, 2024 to ensure saturation of 6 critical indicators across the themes of Health and Nutrition and Nutrition Education, Agriculture and Social Development/ Financial inclusion and Skill Development in 3 months period. The Committee are satisfied to note that encouraging outcomes have been received out of this exercise as so far, 21 Aspirational Districts and 90 Aspirational Blocks have successfully saturated all 6 indicators in the short span of three months. The Committee therefore recommend that NITI Aayog must formulate and organize more such focused campaigns and drives in future to speed up saturation of all remaining Districts and Blocks in respect of the rest of the KPIs.

Reply of the Government

The Committee's recommendation is noted. In the first phase of Sampoornata Abhiyaan, six KPIs were identified for saturation. Similar focused campaigns like Sampoornata Abhiyaan will be organized under ADP and ABP.

[Ministry of Planning O.M. No. 18/7/2024-Parl.(Part) dated 28.02.2025]

Recommendation Serial No. 6

State Support Mission (SSM)

The Committee note that 'State Support Mission' was announced in the Union Budget for FY 2023-24 for implementation during 2022-23 to 2024-25. Under this Central Sector Scheme 'State Institution for Transformation (SIT)' are established in the interested States/UTs to support them achieve their respective social-economic goals and develop their strategies and state vision @2047 in alignment with Indian Vision @2047 and other national priorities and to re-imagine the role of their existing Planning Departments. The Committee has been informed that in Financial Year 2023-24 Mission Implementation Committee (MIC) of SSM had approved proposal /Action Plan of 15 States /UTs for disbursement of funds. However, due to lack of funds in the Budget Head Grant-in-aid, General, only Rs.12.8 crore was disbursed to 8 States/UTs out of the available funds of Rs.14 crore. The Committee are concerned to note that significant initiatives like State Support Mission which aims at fostering structured and institutionalised engagement of NITI Aayog with States and UTs are getting stalled due to paucity of funds as the requisite grants were not released. The Committee are of view that a sound financial planning, timely allocation of available resources and diverting funds from non-essential activities to essential ones may obviate such scenario of projects/programmes stalling due to lack of funding. Therefore, the Committee recommend that sufficient grants must not only be allocated but also released to prevent stalling of schemes/projects in future.

Reply of the Government

Noted. It is pertinent to mention here that in the FY 2024-25, a total of Rs 30.365 crores was allocated to SSM under the Grant-in-Aid Head through which funds are disbursed to States/UTs/Institutions. Out of which all interested States/UTs/LKIs seeking funds under SSM have been provided with funds. As SSM is a demand driven scheme and in view of the increasing demand of funds, an additional amount of Rs 5 Crores has been sought as supplementary in order to meet the requirement.

[Ministry of Planning O.M. No. 18/7/2024-Parl.(Part) dated 28.02.2025]

Recommendation Serial No. 7

Sustainable Development Goals (SDGs)

The Committee note that NITI Aayog is the nodal Institution for accomplishing 2030 Agenda of Sustainable Development Goals (SDGs). To achieve this objective NITI Aayog has developed monitoring tools like SDG India Index for monitoring the progress of States and Union Territories towards achieving the SDGs and National Multidimensional Poverty Index (MPI) to evaluate the performance of States\UTs. The Committee further note that the National MPI utilizes the monitoring mechanism and methodologies of the internationally acknowledged MPI to meticulously assess the national and sub-national performance which offers a multi dimensional perspective on poverty. The Committee are happy to know that the alignment of National MPI with methodology used to compute global Multi-dimensional Poverty Index has offered a multi dimensional perspective on poverty and has helped reducing multidimensional poverty at National, State and District Level to a great length. The Committee note that localization of SDGs is a potent tool to give necessary impetus to the attainment of 2030 Agenda. The fact has been corroborated by the observations included in NITI Aayog, National MPI Report titled 'National Multidimensional Poverty Index-A Progress Review 2023' which mentions that India is moving fast towards SDG targets 1.2 which aims to reduce at least by half the proportion of men, women and children of all ages who are living in poverty by 2030.

In addition to this SDG coordination Centers have also been established in some states to ensure effective implementation of the SDGs. The Committee have been informed that in line with other initiatives NITI Aayog has also proposed the creation of Sustainable Development Goals Coordination and Acceleration Centres (SDGCAC) to support States/UTs in localizing SDGs. The Committee, recommend Ministry of Planning to expedite the creation of SDGCACs for achieving faster localization of SDGs as the deadline of 2030 is approaching fast. The Committee in their previous Report had also emphasized the importance of localization of SDGs for achieving set 2030 target at faster pace.

Reply of the Government

NITI Aayog is regularly guiding and providing necessary hand-holding support to the States/UTs for expediting establishment of Sustainable Development Goals Coordination and Acceleration Centres (SDGCACs) for implementation and localisation of

SDGs. So far SDG Cell/Unit/Centres are operational in 25 States/UTs. In the current year, 3 states viz. Himachal Pradesh, Meghalaya and Andhra Pradesh have upgraded their SDG Cells to SDGCCs. NITI Aayog issues advisories and continues to follow-up with the States/UTs to expedite establishment of SDGCACs.

[Ministry of Planning O.M. No. 18/7/2024-Parl.(Part) dated 28.02.2025]

CHAPTER III

**OBSERVATIONS/RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE
TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLIES**

-NIL-

CHAPTER IV

**OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE
GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE**

-NIL-

CHAPTER V
OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH FINAL REPLIES
OF THE GOVERNMENT ARE STILL AWAITED

-NIL-

New Delhi;
29 July, 2025
07 Sravana, 1947 (Saka)

Bhartruhari Mahtab
Chairperson,
Standing Committee on Finance

Minutes of the Thirtieth sitting of the Standing Committee on Finance (2024-25).
The Committee sat on Tuesday, the 29 July, 2025 from 1430 hrs to 1615 hrs in
Committee Room '62', Samvidhan Sadan, New Delhi.

PRESENT

Shri Bhartruhari Mahtab – Chairperson

LOK SABHA

2. Shri P. P. Chaudhary
3. Shri K. Gopinath
4. Shri Chudasama Rajeshbhai Naranbhai
5. Thiru Arun Nehru
6. Smt. Sandhya Ray
7. Dr. Jayanta Kumar Roy
8. Dr. K. Sudhakar
9. Shri Balashowry Vallabhaneni
10. Shri Prabhakar Reddy Vemireddy

RAJYA SABHA

11. Shri S. Selvaganabathy
12. Shri Sanjay Seth
13. Smt. Darshana Singh

SECRETARIAT

- | | | | |
|----|----------------------------|---|------------------|
| 1. | Shri Gaurav Goyal | - | Joint Secretary |
| 2. | Smt. Bharti Sanjeev Tuteja | - | Director |
| 3. | Shri Kuldeep Singh Rana | - | Deputy Secretary |
| 4. | Shri T. Mathivanan | - | Deputy Secretary |

PART I

2.	XX	XX	XX	XX	XX	XX
	XX	XX	XX	XX	XX	XX.

(The witnesses then withdrew)

PART II

3. Thereafter, the Committee took up the following draft Action Taken Reports for consideration and adoption:

- (i) Fourteenth Report on Action taken by the Government on the Observations/Recommendations contained in the First Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Financial Services, Public Enterprises and Investment and Public Asset Management).
- (ii) Fifteenth Report on Action taken by the Government on the Observations/Recommendations contained in the Second Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Finance (Department of Revenue).
- (iii) Sixteenth Report on Action taken by the Government on the Observations/Recommendations contained in the Third Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Corporate Affairs.
- (iv) Seventeenth Report on Action taken by the Government on the Observations/Recommendations contained in the Fourth Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Planning.
- (v) Eighteenth Report on Action taken by the Government on the Observations/Recommendations contained in the Fifth Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Statistics and Programme Implementation.
- (vi) Nineteenth Report- Action taken by the Government on the Observations/Recommendations contained in the Eighth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Public Enterprises and Investment and Public Asset Management).
- (vii) Twentieth Report- Action taken by the Government on the Observations/Recommendations contained in the Ninth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of the Ministry of Finance (Department of Revenue).
- (viii) Twenty-First Report on Action taken by the Government on the Observations/Recommendations contained in the Tenth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of the Ministry of Corporate Affairs.
- (ix) Twenty-Second Report on Action taken by the Government on the Observations/Recommendations contained in the Eleventh Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of Ministry of Planning.
- (x) Twenty-Third Report on Action taken by the Government on the Observations/Recommendations contained in the Twelfth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of Ministry of Statistics and Programme Implementation.

- (xi) Twenty-Fourth Report on Action taken by the Government on the Observations/Recommendations contained in the Thirteenth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of Ministry of Finance (Department of Financial Services).

After some deliberations, the Committee adopted the above draft Action Taken Reports and authorised the Chairperson to finalise them and present the Reports to the Parliament.

The Committee then adjourned.

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(Vide Para 4 of the Introduction)

ANALYSIS OF THE ACTION TAKEN BY THE GOVERNMENT ON THE
OBSERVATIONS/RECOMMENDATIONS CONTAINED IN THE 4TH REPORT
(EIGHTEENTH LOK SABHA) ON DEMANDS FOR GRANTS (2024-25) OF
THE MINISTRY OF PLANNING

		Total	% of total
(i)	Total number of Recommendations	07	
(ii)	Observations / Recommendations which have been accepted by the Government (<i>vide</i> Recommendation at Sl.Nos. 1, 2, 3,4, 5, 6 and 7)	07	100%
(iii)	Observations / Recommendations which the Committee do not desire to pursue in view of the Government's replies	Nil	0.00
(iv)	Observations / Recommendations in respect of which replies of the Government have not been accepted by the Committee	Nil	0.00
(v)	Observations / Recommendations in respect of which final reply of the Government are still awaited	Nil	0.00